

**HIGH COURT OF JHARKHAND, RANCHI**

**INFORMATION**

No. 02 /2026/R&S

Dated 25<sup>th</sup> March, 2026

In exercise of powers conferred under the provision of Sub Section (2) of Section 80A of the Representation of People Act, 1951 read with Rule 321(d) of High Court of Jharkhand, Rules 2001, Hon'ble the Chief Justice has been pleased to assign and nominate **Hon'ble Mr. Justice Anil Kumar Choudhary** to try Election Petition bearing case no. **E.P. 03/2025**.

By Order of the Court

*Sd/-*

Registrar (Judicial)